

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 169 of 2015**

**Dated: 10<sup>th</sup> March, 2016**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**Earth Solar Pvt. Ltd. ... Appellant(s)  
Versus  
Punjab State Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Sakesh Kumar for the Commission  
Mr. Anand K. Ganesan and  
Mrs. Swapna Seshadri  
Mr. Sunil Chaudhary for R.3, (PEDA)

**ORDER**

Post the appeal for hearing on **11<sup>th</sup> May, 2016.**

**( T. Munikrishnaiah )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

sh/kt